

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTICE**

Dated Guwahati the 08<sup>th</sup> of November, 2023

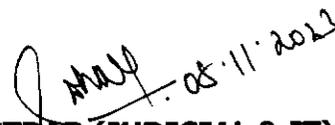
Pursuant to the Expression of Interest (EoI) dated 14.09.2023 and bid-in-response submitted by various organizations/firms, followed by evaluation and presentation on plan and methodology by shortlisted firms/organizations on 11.10.2023, the Gauhati High Court has been pleased to select Indian Institute of Technology, Guwahati for the project 'AI-Assisted Legal Translation of Judgments from English to Assamese'.

By order,  
Sd/- Subhrangsu Dhar

**REGISTRAR (JUDICIAL & IT)**

*Copy to: -*

1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
2. The Senior Information Technology Consultant, Gauhati High Court, Guwahati, for information.
3. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati, for information.
4. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the official website of Gauhati High Court.
5. The Special Officer, Translation Wing, Gauhati High Court, Guwahati for information.
6. P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Judge, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
7. C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL & IT)**